

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 257 OF 2024**

IN THE MATTER OF:

Dr. Lokesh Kumar Singh

.....PETITIONER

VERSUS

Government of NCT of Delhi

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 01.08.2024)

Dr. Lokesh Kumar Singh

.....PETITIONER

VERSUS

- 1. CEO, Delhi Jal Board**
'Varunalaya' Karol Bagh, New Delhi-110005
Email: ceodelhi.djb@nic.in (Respondent No.1)
- 2. Secretary, Irrigation and Flood Control Department, NCT of Delhi**
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- 3. Commissioner, Municipal Corporation of Delhi**
S.P. Mukherjee Civic Center, Minto Road, New Delhi
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- 4. Member Secretary, Delhi Pollution Control Board**
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